

Central Administrative Tribunal  
Principal Bench

O.A. No. 2779 of 1999

New Delhi, dated this the 24th December, 1999

(2)

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Dr. (Smt.) Nisha Sahai Achuthan, IAS (UP-68),  
W/o Dr. M.R. Achuthan,  
R/o B-110, Defence Colony, New Delhi.  
Member Secretary,  
National Commission for Women,  
4, Deen Dayal Upadhyaya Marg,  
New Delhi-110001. .... Applicant

(By Advocate: Shri S.S. Tiwari)

Versus

1. Union of India through  
Secretary,  
Dept. of Personnel & Training,  
Ministry of Personnel, Public Grievances  
& Pensions,  
New Delhi.

2. Chief Secretary,  
Government of U.P.,  
through Protocol Officer,  
U.P. Sadan,  
Behind Akbar Bhawan,  
Vinay Marg,  
New Delhi. .... Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant is aggrieved by non-disposal of her representation dated 18.9.98 and other representations.

2. After giving applicant's counsel a preliminary hearing this O.A. is disposed of with a direction to Respondents to dispose of applicant's representation dated 18.9.98 and other representations which have not been disposed of as yet. The same should be disposed of in accordance with rules and instructions under intimation to

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(3)

applicant as expeditiously as possible and in any case within three months from the date of receipt of a copy of this order. No costs.

Copy of the OA to be enclosed along with a copy of this order.

*Kuldeep*  
(Kuldeep Singh)

Member (J)

*S. R. Adige*  
(S. R. Adige)  
Vice Chairman (A)

/GK/